

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 283 of 2018 &  
IA No. 1317, 1316 of 2018**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Global energy Private Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.  
Mr. Anurag Sharma  
Mr. Pratibhanu S.K

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. Anand K. Ganesan for R-2  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Ms. Neha Garg

**ORDER**

Admit.

List the matter on **07.12.2018**. In the meantime, pleadings be completed.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*